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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **ITA 1535/2010**  
**CIT**

..... Appellant

Through : Sh. Ashok Manchanda, Advocate.

versus

**JAGDISH PRASAD GUPTA**

..... Respondent

Through : Sh. Rajiv Saxena, Sh. Shashwat Bajpai,  
Sh. Sharad Agarwal and Ms. Sumangla,  
Advocates.

**CORAM:**

**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**  
**HON'BLE MR. JUSTICE NAJMI WAZIRI**

**ORDER**

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**02.02.2017**

Hon'ble Division Bench did not assemble.

List on 11.04.2017.

**By order**

**COURT MASTER**

**FEBRUARY 02, 2017/ajk**